

Name of the corporate debtor: Printland Digital (India) Private Limited; Date of commencement of CIRP: 30th October, 2023; List of Creditors as on: 4th March, 2024

List of Operational creditors (Except Workmen and Employees)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in COC					
1	M/s Nirmal trading Co.	10-Nov-23	25,719,506.16	-	UNSECURED	NA	NIL	NO	NA	NA	NA	-	25,719,506.16	Under Verification
2	M/s Ram Saran Dass & Co.	15-Dec-23	28,404.00	28,404.00	UNSECURED	NA	NIL	NO	NA	NA	NA	-	-	Claim admitted provisionally
3	Sumat Pershad & Sons	16-Jan-24	86,244.00	86,244.00	UNSECURED	NA	NIL	NO	NA	NA	NA	-	-	Claim admitted provisionally
4	Ramesh Brothers	20-Nov-23	141,841.00	-	UNSECURED	NA	NIL	NO	NA	NA	NA	141,841.00	-	No claim due
5	Sainik Plastic Works	19-Jan-24	165,486.00	16,500.00	UNSECURED	NA	NIL	NO	NA	NA	NA	148,986.00	-	Claim admitted provisionally
		<b>Total</b>	<b>26,141,481.16</b>	<b>131,148.00</b>								<b>290,827.00</b>	<b>25,719,506.16</b>	



**RAJEEV DHINGRA**

IRP of Printland Digital (India) Private Limited

IBBI Reg. No.- IBBI/IPA-001/IP-P-01946/2019-2020/12970

Registered Address: BG - 5A / 48B; DDA Flats; Paschim Vihar, New Delhi-110063

Permanent Residence: C 237, 4th Floor, Mayfield Garden, Sector 50, Gurugram – 122018

Communication Address: Mavent Restructuring Services LLP, B-29, LGF, Lajpat Nagar-III, Delhi -110024

Email id: cirp.printland.digital@gmail.com; dhingra\_fca@yahoo.com

AFA Valid Upto : 09 March, 2024